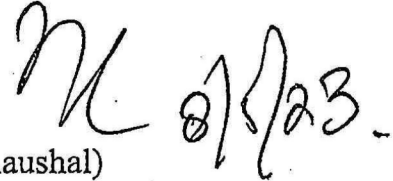


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

OFFICE ORDER

In continuation to Circular No.9862-10062/Cir./Admn.I,II&III (HQs)/2023 dated 20.03.2023, it is hereby ordered that henceforth '*Attendance Register*' of all the Branches of Central District shall be in the custody of their respective Officer-in-charges. Accordingly, all the staff members posted in the Branches of Central District including the Branch-in-charges are hereby directed to mark their attendance in the Chamber of their respective Officer-in-charges.



(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 17011-17091 /Cir/P&T/Admn-II/HQs/2023 Dated, Delhi the 03 MAY 2023

Copy forwarded for information and necessary action to:

1. Ld. Officer-in-charges of all the Branches, Central District, THC, Delhi.
2. Sr. AO(J)/AO(J)/Branch-in-charges of all the Branches, Central District, Tis Hazari Courts, Delhi with the directions to circulate the same among all the staff members posted under their control.
3. PS to the undersigned.
4. For uploading on LAYERS.
5. For uploading on Website.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.